

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

REPORT ON BEHALF OF HARYANA STATE POLLUTION CONTROL BOARD IN COMPLIANCE WITH HON'BLE NGT ORDERS IN THE MATTER OF OA No. 50 of 2024 TITLED AS AMANDEEP KAMBOJ VERSUS STATE OF HARYANA & ORS.

1. Background:

Hon'ble National Green Tribunal vides its order dated 12.03.2024 has directed as follows:

"1. In this original application, applicant has raised a grievance against the lapses and irregularities committed by the respondents' especially respondent no. 6 in respect of collection, transportation, processing and disposal of the municipal waste in Sirsa cluster. The plea of the applicant is that the respondent no. 6 has been awarded the contract for this purpose, but the lapses are committed in door-to-door collection of the garbage, sufficient numbers of vehicles are not deployed for this purpose and the vehicles do not come daily for collection of the garbage. Hence, the garbage gets piled up in houses. Further plea is that the vehicles collecting the garbage are not covered and the employees of respondent no. 6 firm carry huge piles of garbage in open vehicles, due to which half of the garbage falls on the roads and streets. Further grievance is that the wet and dry waste is not segregated, and minor children are employed for the purpose of collection of the garbage. The applicant has also alleged that heaps of garbage in garbage dumping points is collected in Sirsa city and that the respondent no. 6 has not created any Complaint Redressal Centre in Sirsa cluster.

"2. The OA raises substantial issue relating to compliance of the environmental norms.

"3. Issue notice to the respondents. Applicant is directed to serve the respondents and file affidavit of service at least one week before the next date of hearing.

The next date of the hearing is 16.05.2024.

2. **Compliance of Hon'ble NGT Directions:**

In compliance of Hon'ble NGT directions, site was inspected by Dr. Ruchi Urana, Sc-B, HSPCB Sirsa Region along with representative of MC Sirsa on 10.01.2024 & 08.04.2024.

In view of deficiencies observed during inspection, a Show Cause Notice dated 19.04.2024 was issued by the HSPCB to the Municipal Council, Sirsa. Copy of SCN dated 19.04.2024 is annexed as **Annexure-R/1**. MC Sirsa has submitted the reply of SCN vide letter dated 14.05.2024. Copy of reply is attached as **Annexure-R/2**.

Moreover, MC Sirsa has submitted that they have provided toll-free number i.e. 18002085654 regarding complaints related to waste collection vehicles and also established an office in MC Sirsa for the same.

Recommendations:

Based on the aforesaid observations, following recommendations are made to ensure remedial action towards the grievance:

1. **Legacy Waste Processing and Infrastructure:** Given that the existing dumpsite is used for legacy waste processing, MC Sirsa is advised to construct a boundary wall, create a green belt, establish a garland drain system, and set up a leachate collection and treatment system. MC Sirsa should process legacy waste according to CPCB guidelines.
2. **Management of Domestic Hazardous Waste:** Domestic hazardous waste such as plastic waste, biomedical waste, e-waste, and used batteries should be directed to authorize agencies designated by the CPCB or HSPCB for further processing. Similarly, construction and demolition (C&D) waste should be managed through proper channels.

3. **Segregation and Transportation:** MC Sirsa should ensure proper segregation of waste collected from door-to-door. The vehicles engaged in waste collection should be monitored through GPS system regularly along with daily movement record. The segregated waste should be transported separately for further processing. Workers involved in waste management should receive proper training, and their performance should be periodically assessed through a developed mechanism.
4. **Awareness Activities:** MC Sirsa needs to conduct intensive information, education, and communication activities. This can include installing permanent hoardings in prominent places within the city to promote source segregation of solid waste and captive management of biodegradable waste. Targeted awareness campaigns should also be conducted in primary schools, educational institutes, and households.
5. **Infrastructure Development:** MC Sirsa should develop proper and adequate infrastructure for source segregation, solid waste collection at the household level, and transportation to the waste processing facility.
6. **Punitive Actions:** MC Sirsa should establish provisions for punitive actions against violators of the solid waste management rules. This is essential for proper waste management enforcement.


Regional Officer
HSPCB, Sirsa Region

Date: 15.5.2024.

Place: Fatehabad.



Regional Office, Sirsa Region
Haryana State Pollution Control Board



Regional Office: Bays No. B-7, 8, Urban Estate-II, Hisar -125005

Website – www.hspcb.gov.in E-Mail Id- hspcbrohr@gmail.com

No. HSPCB/SRS/2024/219

Dated: 19.04.2024

To

The Executive Engineer,
Municipal Council, Sirsa.

Sub: Show Cause Notice for prosecution action under section 43, 44 & 48 for violation of section 24, 25 & 26 of Water (Prevention and Control of Pollution) Act, 1974 and prosecution under section 37, 38 & 41 for the violation of section 21/22 of Air (Prevention and Control of Pollution) Act, 1981 and prosecution under section 15 & 17 of Environment (Protection) Act, 1986 for violation of Solid Waste Management Rules, 2016 alongwith levy of Environmental Compensation as per Board Policy dated 22.12.2021 in the matter of O.A. No. 50 of 2024 titled as Amandeep Kamboj Vs State of Haryana & Ors.

Ref: NGT order dated 12.03.2024 in the above said matter.

In this connection, it is intimated that the unit i.e. MC Sirsa, Bakriyanwali was inspected by the concerned Field Officer, HSPCB on 10.01.2024 and during inspection, found the following deficiencies:

1. Not provided Segregation in three separate streams namely bio-degradable, non bio-degradable and domestic hazardous wastes in suitable bins and storage of the waste generated and handover segregated wastes to authorized waste pickers or waste collectors as per the direction or notification.
2. Not provided Wrap securely the used sanitary waste like diapers, sanitary pads etc., in the pouches provided by the manufacturers or brand owners of these products or in a suitable wrapping material as instructed by the local authorities and shall place the same in the bin meant for dry waste or non- bio-degradable waste.
3. Not implemented the guideline for gathering of more than one hundred persons at any unlicensed place without intimating the local body.
4. Not provided a solid waste management plan as per state policy and strategy on solid waste management.
5. Not Established waste deposition centers for domestic hazardous waste and directions not issued for waste generators to deposit domestic hazardous wastes at this centre for its safe disposal.
6. Not provided safe storage and transportation of the domestic hazardous waste to the hazardous waste disposal facility or as may be directed by the State Pollution Control Board or the Pollution Control Committee.

7. Not implemented any measures for stopping of land filling or dumping of mixed waste soon after the timeline as specified in rule 22 for setting up and operationalization of sanitary landfill.
8. Not implemented any methodology to allow only the non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities to go to sanitary landfill, which is mentioned in schedule-I.
9. Not implemented any methodology for the dumping site
10. Not provided capping to the dumping site to prevent further damage to Environment.
11. Not providing the operator of the facility shall design and set up the facility as per the technical guidelines issued by the Central Pollution Control Board in this regard from time to time and the manual on solid waste management prepared by the Ministry of Urban Development.
12. Not implemented the sanitary landfill site as per the CPCB guidelines which are mentioned in schedule-I & schedule-II for the dumping sites.

In view of the above, you are directed to show cause within **07** days as to why action under section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & section 31-A of Air (Prevention and Control of Pollution) Act, 1981 besides levy of EC as per Board Policy dated 29.04.2019, 20.12.2019 & 22.12.2021, if applicable may not be initiated against your unit.

In case you fail to comply with the deficiency mentioned above within the above mentioned stipulated time period it will be presumed that you have nothing to say in this regard and accept the status above, action under the above mentioned sections will be initiated against you.

DA/- copy of orders dated 12.03.2024

**Regional officer
Sirsa Region**

Endst. No. HSPCB/SRS/2024/ 220

Dated: 19.04.2024

A copy of the above is forwarded to the District Municipal Commissioner, MC Sirsa for information, please.

**Regional Officer
Sirsa Region**

From

Executive Engineer
Municipal Council, Sirsa

To

The Regional Officer,
Pollution Control Board,
Sirsa

Memo No. 2316

Date:- 14/05/2024

Subject:- Show Cause Notice for prosecution action under section 43,44 & 48 for violation of section 24,25,26 of Water(Prevention and Control of Pollution Act,1974 and prosecution under section 37, 38 & 41 for the violation of Section 21/22 of air (Prevention and Control of Pollution) Act,1981 and prosecution under section 15 & 17 of Environment (Protection) Act,1986 for violation of Solid Waste Management Rules, 2016 alongwith levy of Environmental Compensation as per Board Policy dated 22.12.2021 in the matter of O.A. No.50 of 2024 titled as Amandeep Kamboj Vs State of Haryana & Ors.

उपरोक्त विषय पर आप महोदय को अनुरोध सहित अवगत करवाया जाता है कि माननीय एन.जी.टी के समक्ष जो केस श्री अमनदीप कंबोज द्वारा लगाया गया है, उस बारे डोर टु डोर का कार्य कर रही फ़र्म को उपरोक्त केस की प्रति साथ भेजकर कार्यालय नगरपरिषद सिरसा के पत्र क्रमांक 1901 दिनांक 09/04/2024 के माध्यम से जवाब मांगा गया था, जिस पर फ़र्म द्वारा दिनांक 07/05/2024 के पत्र क्रमांक PWMP/L/2024/05/0055 द्वारा केस में निहित बिन्दुओं पर बिन्दुवार रिपोर्ट प्रस्तुत कि गयी है जो कि साथ स्लगन है।

इसके अलावा आप द्वारा जिन बिन्दुओं पर अलग से जवाब मांगा है उनका बिन्दुवार जवाब निम्न प्रकार से है:-

1. Agency has provided the compartmentalized vehicles for collection of biodegradable and Non Biodegradable waste and a separate collection bag is available on each vehicle for collection of hazardous waste photos attached *Annexure 1*
2. Separate collection bag is available on each vehicle for collection of sanitary waste like as diapers, sanitary pads etc photos attached *Annexure 2*
3. This point is not applicable as no. of workers/staff available at site is less than hundred. It is around 45 (appx.) .
4. Solid waste plan and related reports submitted by the agency to MC office time to time as per the requirement attached *Annexure 3*
5. Separate Waste deposition centre is available at Bakerinyawali Plant Sirsa which is covered through proper roof and have cemented floor (12ft x 12 Ft x 6ft appx.)and from there disposal is done by door to door agency at their own level attached *Annexure 4*
6. For safe storage compartmentalized vehicles provided by the door to door agency and vehicles are covered during the transportation and safe separate storage made up of cemented floor and

- covering with proper roof and partition wall available at site Annexure 5
7. The waste is collected from door to door on daily basis from the household and transported to bakerinyawali Plant Sirsa and from there, waste is processed daily through trommels and with the help of informal labour (Ragpickers) at the level of Door to Door agency. Further a Precast wall is available at site between the fresh waste and legacy waste. Waste is not mixed and dumped.
 8. Door to Door agency has agreements with various agencies/firms for disposal of such products. The byproducts recovered from dry waste i.e. Paper, cardboard, plastic, clothes etc are picked by informal labours (ragpickers) and sold at their own level. For RDF door to door agency have agreement with Earth Enviro Wastocare Pvt. Ltd. . Further inert is disposed in low lying area through capping as per the reply of agency as SLF is not established due to land availability. For soil enriched door to door agency have agreement with MD Biocoals Pvt. Ltd. Attached Annexure 6
 9. Processing facility, MRF centre and informal labour available at site for processing of waste
 10. Cement Concrete platform is available at site for receiving the fresh waste. Further a belt of greenery is available in the plant for environmental concern. Attached Annexure 7
 11. Operator and other staff is available at site, further solid waste work is going-on/operational on this site since 2006. The door to door agency i.e. Pooja Waste Management agency has taken over the plant from 10.08.2023. Other facilities instruction hoardings available, Power backup, Safety kit (Firstaid) available at site. Attached Annexure 8
 12. Sanitary Landfill site has not been established by the agency due to pendency of huge quantity of Legacy waste as per the reply submitted by door to door agency and is under process . Same will be developed as the earliest possible. Attached Annexure 9

इसके अलावा यहाँ यह बताना उचित होगा कि डोर टु डोर का जो कार्य पूजा वेस्ट मैनेजमेंट, प्राइवेट लिमिटेड, रोहतक द्वारा किया जा रहा है, उसकी मोनिट्रिंग थर्ड पार्टी, एजेन्सी विभासा सोल्युशंस, प्राइवेट लिमिटेड द्वारा कि जा रही है, जिसकी दिनांक 30/04/2024 कि नवीनतम रिपोर्ट साथ स्लगन है । कूड़ा एकत्रित करने वाली गाड़ियों से सम्बंधित शिकायतें प्राप्त करने हेतु , डोर टु डोर फ़र्म द्वारा टोल फ्री नंबर 18002085654 जारी किया गया है व शिकायतों के निपटान हेतु Complaint Redressal Office नगर परिषद सिरसा में स्थापित किया हुआ है । इस कार्य से संबन्धित शिकायत प्राप्त होने पर, निपटान एक दिन के अंतर्गत किया जाता है, जिसको सैनीटेशन अधिकारियों द्वारा चेक किया जाता है ।

उपरोक्त तथ्यों के मध्यनजर आप महोदय से विनम्र अनुरोध है उपरोक्त केस को दफ्तर दाखिल करने का कष्ट करें ।


Executive Engineer
Municipal Council, Sirsa

Annexure 1







ANNEXURE 2



POOJA WASTE MANAGEMENT PVT LTD

91, SECTOR 4 PR3534 ROHTAK HARYANA

124001, INDIA Contact: - 9813036936

GSTIN: - 06AANCP6248F1Z6

CIN NO: - U38120HR2023PTC110048

poojawastemanagement2022@gmail.comRef: PWMPL/2023/12/0044Dated: 01/12/2023

To
The Executive Officer,
Municipal Council, Sirsa

Subject:- Integrated Solid Waste Management Action Plan Sirsa

With reference to subject cited above please find the above report enclosed with this letter please.

For Pooja Waste Management Pvt. Ltd.

Director,
Pooja Waste Management Pvt. Ltd.,
Rohtak

M. J. N. K.
Director





RECYCLING CERTIFICATE

Certificate No. EEWC/2023-24/1510

Date: 01/11/2023

This is to certify that we have received the following quantities of 711.62 MT of Post Consumer RDF Plastic Packaging from POOJA WASTE MANAGEMENT PRIVATE LIMITED from DUMPING SITE Sirsa Bakriwali. During the period 01-10-2023 to 31-10-2023. We are a SPCB registered recycler with PWM registration no PR-23-GUJ-09- AAHFE2845A-22. We certify that the above mentioned material is in our secure custody at our Sr. No. 163/P, KSD Garbage Station, Nr. Aji Dam Chowkdi, By Pass Road, Tal: Lodhika, Dist: Rajkot, Gujarat – 360003 facility and the same will be recycled within 90 days as per SPCB norms under Plastic Waste Management Rules, 2016.

We further certify that the following mentioned quantity has not been accounted for /billed

Details of RDF received are as follows:

Sr. No.	Receipt Date	Vehicle No.	Challan/ LR No.	Types of Fuels	Qty. MT	Collection State	City
1	01/10/2023	HR67F0075	1111	RDF	22.21	HARYANA	SIRSA
2	02/10/2023	HR69C3459	1112	RDF	23.52	HARYANA	SIRSA
3	03/10/2023	HR45A9930	1113	RDF	21.76	HARYANA	SIRSA
4	04/10/2023	HR69B6353	1114	RDF	22.48	HARYANA	SIRSA
5	05/10/2023	HR67C1002	1115	RDF	23.37	HARYANA	SIRSA
6	06/10/2023	HR67B1945	1116	RDF	24.99	HARYANA	SIRSA
7	07/10/2023	HR67B8887	1117	RDF	23.80	HARYANA	SIRSA
8	08/10/2023	HR67B3567	1118	RDF	23.30	HARYANA	SIRSA
9	09/10/2023	HR67A6191	1119	RDF	23.01	HARYANA	SIRSA
10	10/10/2023	HR67A6192	1120	RDF	22.30	HARYANA	SIRSA
	11/10/2023	PB11CU6873	1121	RDF	21.91	HARYANA	SIRSA
	12/10/2023	PB65BB9392	1122	RDF	21.74	HARYANA	SIRSA



Reg. Office:

12, Kshama Society, Nr. Dharamnagar,
A.K.Road, Surat – 395008, Gujarat
Mobile: +91 93744 28028

Earth Enviro WastoCare

website: www.zerowastebharat.com
email: info@zerowastebharat.com

Recycling Centre

Raiyadhar Garbage Station.
KSD Garbage Station.
Rajkot (Gujarat)



13	13/10/2023	HR67C9171	1123	RDF	24.36	HARYANA	SIRSA
14	14/10/2023	HR67C1177	1124	RDF	21.09	HARYANA	SIRSA
15	15/10/2023	HR67B5433	1125	RDF	22.50	HARYANA	SIRSA
16	16/10/2023	HR67B4421	1126	RDF	22.62	HARYANA	SIRSA
17	17/10/2023	HR67B5710	1127	RDF	23.66	HARYANA	SIRSA
18	18/10/2023	HR67B4673	1128	RDF	21.23	HARYANA	SIRSA
19	19/10/2023	PB05AB9213	1129	RDF	22.55	HARYANA	SIRSA
20	20/10/2023	HR46E6978	1130	RDF	22.25	HARYANA	SIRSA
21	21/10/2023	HR46D5479	1131	RDF	23.30	HARYANA	SIRSA
22	22/10/2023	HR46F2332	1132	RDF	21.32	HARYANA	SIRSA
23	23/10/2023	HR46F0817	1133	RDF	24.11	HARYANA	SIRSA
24	24/10/2023	HR69E7069	1134	RDF	23.46	HARYANA	SIRSA
25	25/10/2023	HR46D6013	1135	RDF	24.79	HARYANA	SIRSA
26	26/10/2023	HR39D4361	1136	RDF	22.56	HARYANA	SIRSA
27	27/10/2023	HR67C6674	1137	RDF	23.75	HARYANA	SIRSA
28	28/10/2023	HR67B0507	1138	RDF	24.00	HARYANA	SIRSA
29	29/10/2023	PB65BB9392	1139	RDF	22.12	HARYANA	SIRSA
30	30/10/2023	HR45A9930	1140	RDF	23.22	HARYANA	SIRSA
31	31/10/2023	HR67C1002	1141	RDF	24.34	HARYANA	SIRSA

FOR,
EARTH ENVIRO WASTECARE
(UNIT - 2 RAJKOT WORKS)

AUTHORISED SIGNATORY
(RAJESH BHAT)

DATE :- 01/11/2023

Reg. Office:

12, Kshama Society, Nr. Dharamnagar,
A.K.Road, Surat - 395008, Gujarat
Mobile: +91 93744 28028

Earth Enviro WastoCare

website: www.zerowastebharat.com
email: info@zerowastebharat.com

Recycling Centre

Raiyadhar Garbage Station.
KSD Garbage Station.
Rajkot (Gujarat)

PURCHASE ORDER

Invoice To MD Biocoals Pvt Ltd Village Salarpur, Mohammadpur Salarpur, Shahidanwali Salarpur Road, Sirsa-125075 Haryana - 125075, India GSTIN/UIN: 06AADCM9328B2ZN State Name : Haryana, Code : 06 CIN: U51909PB1999PTC022920 E-Mail : inputs@mdbiocoals.com	Voucher No. MD/ 31/22-23	Dated 18-Apr-24
	Indent No.	Dated
	Reference No. & Date. MD/ 31/22-23	Mode/Terms of Payment
Supplier (Bill from) Pooja Waste Management Pvt Ltd., Sonipat Khevat No. 479 471 Bahalgarh Road Near Mahindra PP Automotive Pvt. Ltd. Sonipat GSTIN/UIN : 06AANCP6248F1Z6 State Name : Haryana, Code : 06	Dispatched through	Other References Destination Vill.Salarpur,Sirsa HR
	Terms of Delivery Ex-Location Bakriywali Trolly+Loading- 1300/-	

Sl No.	Description of Goods	Due on	Quantity	Rate	per	Disc. %	Amount
1	City Compost Waste Compost Loading +Freight Under MD Biocoals Scope	31-May-24	5,000.00 Qtl.	30.00	Qtl.		1,50,000.00
Total			5,000.00 Qtl.				₹ 1,50,000.00

Amount Chargeable (in words) E. & O.E
INR One Lakh Fifty Thousand Only

Company's PAN : **AADCM9328B**

Declaration
GENERAL TERMS
 01:- Please Ensure P.O. No. item name, our GST No. clearly mention in your bills correspondance.
 02:- We Reserve the Right to cancel the P.O. If delivery schedule not met or any discrepancy found from your side.
 03:- frieght will be debited to you against 100% Rejection minimum amount Rs.500/- will be debited to you.
 04:- Any material belongs to us & Laying with you, ie, Components,Printing Cylinder,blocks etc.Must be cared proprly & keep identified damage or losses.

for MD Biocoals Pvt Ltd

 Authorised Signatory

SUBJECT TO SIRSA JURISDICTION

This is a Computer Generated Document

PURCHASE ORDER

Invoice To MD Biocoals Pvt Ltd Village Salarpur, Mohammadpur Salarpur, Shahidanwali Salarpur Road, Sirsa-125075 Haryana - 125075, India GSTIN/UIN: 06AADCM9328B2ZN State Name : Haryana, Code : 06 CIN: U51909PB1999PTC022920 E-Mail : inputs@mdbiocoals.com	Voucher No. MD/ 31/22-23	Dated 18-Apr-24
	Indent No.	Dated
		Mode/Terms of Payment
Supplier (Bill from) Pooja Waste Management Pvt Ltd., Sonipat Khevat No. 479 471 Bahalgarh Road Near Mahindra PP Automotive Pvt. Ltd. Sonipat GSTIN/UIN : 06AANCP6248F1Z6 State Name : Haryana, Code : 06	Reference No. & Date. MD/ 31/22-23	Other References
	Dispatched through	Destination Vill.Salarpur,Sirsa HR
	Terms of Delivery Ex-Location Bakriywali Trolly+Loading- 1300/-	

Sl No.	Description of Goods	Due on	Quantity	Rate	per	Disc. %	Amount
1	City Compost Waste Compost Loading +Freight Under MD Biocoals Scope	31-May-24	5,000.00 Qtl.	30.00	Qtl.		1,50,000.00
Total			5,000.00 Qtl.				₹ 1,50,000.00

Amount Chargeable (in words) E. & O.E
INR One Lakh Fifty Thousand Only

Company's PAN : **AADCM9328B**

Declaration

GENERAL TERMS

01:- Please Ensure P.O. No. item name, our GST No. clearly mention in your bills correspondance.

02:- We Reserve the Right to cancel the P.O. If delivery schedule not met or any discrepancy found from your side.

03:- frieght will be debited to you against 100% Rejection minimum amount Rs.500/- will be debited to you.

04:- Any material belongs to us & Laying with you, ie, Components,Printing Cylinder,blocks etc.Must be cared proprly & keep identified damage or losses.

for MD Biocoals Pvt Ltd

Authorised Signatory

SUBJECT TO SIRSA JURISDICTION

This is a Computer Generated Document

ANNEXURE 7



ANNEXURE 8

Power Backup



Safety Kit



Informatory Hoardings



Most Urgent

From

Executive Engineer,
Municipal Council, Sirsa

To

Pooja Waste Management Pvt. Ltd,
Rohtak

Memo No. 261

Date:- 13/05/2024

Subject:- Provide Reply on point related to Door to Door Work.

As per the subject cited above you are intimated to submit the following reports :-

1. What is being done for inert by the firm.
2. Give the status of SLF at site.
3. Give the detail of legacy waste processed by your firm .

Submit your reply immediately as all the points to be replied to RO Pollution control board.


Executive Engineer,
Municipal Council, Sirsa

POOJA WASTE MANAGEMENT PVT LTD
1, SECTOR 4 PR3534 ROHTAK HARYANA
124001, INDIA Contact: - 9813036936
GSTIN: - 06AANCP6248F1Z6
CIN NO: - U38120HR2023PTC110048
poojawastemanagement2022@gmail.com

Ref: -. **PWMPL/2024/05/0056**

Dated: -. **13/05/2024**

To

Executive Engineer,
Municipal Council, Sirsa

Subject- Provide Reply on point related to Door to Door Work.

As per the subject cited above you are intimated to submit the following reports :-

1. Inert is being disposed off in low lying area through capping and further we are trying to sign the agreement with NHA for the same.
2. SLF site could not be developed as a huge quantity of Legacy Waste in lakhs(2.5 Lakh MT) is available at site in around 10 acre land. As soon as some land area will be recovered we will develop the SLF at site.
3. Processing of legacy waste is under process.

This is submitted for your kind information please.

For Pooja Waste Management Pvt. Ltd.

Meyone
Director



To,

**The Executive Engineer,
Municipal Council, Sirsa, Haryana**

Memo no.: IE/VS/2024/15

Date: 30.04.2024

Subject: Report regarding door to door project Sirsa

Ref: Letter no. 2112 dated 29.04.24 received from your office

Dear sir,

In reference to subjected letter, the report on desired information is given hereby pointwise for your kind reference.

1. **Collection of waste:** As per the independent expert report submitted by our agency vide letter no. IE/VS/2024/14, dated 10.04.2024, the total waste collected by agency (Pooja Waste Management Pvt. Ltd.) under door to door collection in MC Sirsa area during March, 2024, is **3622.440MT** as claimed by agency on the basis of weighbridge slips.
2. **Transportation of Waste:** As per the independent expert report submitted by our agency vide letter no. IE/VS/2024/14, dated 10.04.2024, the total waste transported by agency to Solid waste transported to SWM, Plant, Bakriyanwali, Sirsa during March, 2024, is **3622.440MT** as claimed by agency on the basis of weighbridge slips.
3. **Weigh Bridge availability at site:** Weighbridge is available at SWM Plant, Bakriyanwali Sirsa and was found operational on each day of the month of March 2024.
4. **Processing of waste & related documents submitted by door to door agency:** Out of total transported waste to SWM, Plant, Bakriyanwali, Sirsa, 1940.000MT quantity of fresh waste was found unprocessed and stored at SWM, Plant. Therefore only 1682.44MT quantity of fresh waste was processed by agency during March' 2024.
5. **Disposal of byproducts dry and wet:** Given in Annexure A: Table no. 1 attached with this report.
6. **Financial disclosure:** This matter is not related to us. Competent authority may kindly ask from agency.
7. **IEC activities:** Door to door interpersonal awareness activities were conducted by agency in various area in MC Sirsa area during March 2024. (Photographs attached in Appendix-B)

CC: Copy of the same forwarded to the following for kind information.

- Worthy DMC, Sirsa
- Executive Officer, MC Sirsa

Thanking you

For

M/s VIBHASA SOLUTIONS

Authorized Signatory



Waste Processing report for SWM Plant, Bakriyanwali, Sirsa		
Month: March-2024		
S.No.	Description	Quantity (MT)
1	Quantity of Solid Waste Collected from MC Sirsa area under door to door collection from 1 st March-2024 to 31 st March-2024 (A)	3622.440
2	Quantity of Solid Waste transported to SWM Plant, Bakriyanwali, Sirsa from 1 st March-2024 to 31 st March-2024 (A)	3622.440
3	Total quantity of unprocessed fresh waste stored as on 1 st April 2024 at SWM Plant, Bakriyanwali, Sirsa (Quantity of waste needs to be assessed by a drone survey)	1940.000
4	Total waste processed by agency at SWM Plant, Bakriyanwali, Sirsa during March. 2024	1682.440
5	RDF: RDF generated from the processing of fresh waste during March -2024	Disposal certificates from the industries has not been provided by agency. (Disposal Certificates need to be verified)
	Inert: Inert waste is stored at the SWM Plant Sirsa	Stored at SWM Plant, Bakriyanwali, Sirsa. Inert waste needs to be disposed-off in SLF cell.
	Compost: Compost has been supplied to agencies for further use as soli enriches as claimed by agency.	180.000

Interaction and training session held by Independent Expert with sanitation staff of MC Sirsa regarding Sweeping Waste and Secondary collection points in Mc Sirsa





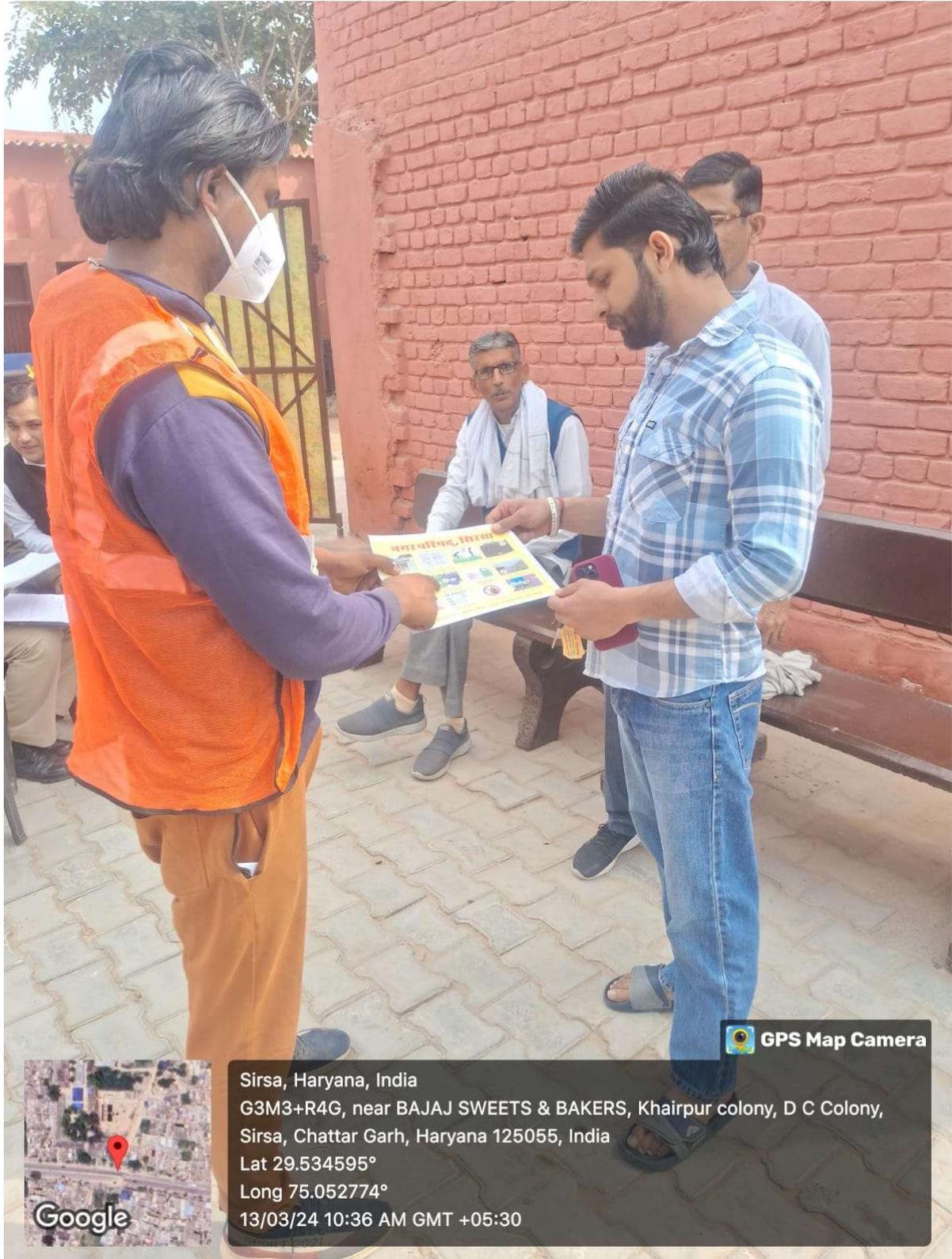
Interaction and training session held by Independent Expert with tippers drivers of agency



Door to door Interpersonal IEC activities conducted by agency during March 2024



GPS Map Camera
Sirsa, Haryana, India
267/4, 267/4, Hisar Rd, near BAJAJ SWEETS & BAKERS, M.C ward Number -
4, D C Colony, Sirsa, Chattar Garh, Haryana 125055, India
Lat 29.534628°
Long 75.053554°
13/03/24 10:32 AM GMT +05:30





 GPS Map Camera



Sirsa, Haryana, India
38/4, M.C ward Number - 4, D C Colony, Sirsa, Chattar Garh, Haryana 125055, India
Lat 29.535149°
Long 75.053033°
13/03/24 10:26 AM GMT +05:30





GPS Map Camera



सिरसा, हरियाणा, भारत
471/15, कोर्ट कॉलोनी, Govind Nagar, ऑफिसर क्वार्टरर्स, सिरसा, हरियाणा 125055, भारत
Lat 29.535175°
Long 75.039126°
13/03/24 09:49 AM GMT +05:30





POOJA WASTE MANAGEMENT PVT LTD

91, SECTOR 4 PR3534 ROHTAK HARYANA

124001, INDIA Contact: - 9813036936

GSTIN: - 06AANCP6248F1Z6

CIN NO: - U38120HR2023PTC110048

poojawastemanagement2022@gmail.com

Ref: - PW MPL/2024/05/0055

Dated: - 07/05/2024

सेवा में,

कार्यकारी अधिकारी
नगरपरिषद, सिरसा।

विषय: - आप महोदय के कार्यालय के पत्र क्रमांक 1901 दिनांक 09/04/2024 (Regarding NGT Case Amandeep Kamboj vs State of Haryana & Ors Original Application No. 50/2024) बारे।

श्रीमान जी,

उपरोक्त विषय पर आप महोदय को अनुरोध सहित अवगत करवाया जाता है कि माननीय एन.जी.टी.के समक्ष जो केस श्री अमनदीप कंबोज द्वारा लगाया गया है उस बारे जवाब बिन्दुवार प्रस्तुत है :-

1. हमारी फर्म द्वारा डोर टु डोर का कार्य सिरसा में दिनांक 10 अगस्त 2023 से आरम्भ किया गया है।
2. हमारी फर्म द्वारा शहर से कूड़ा एकत्रित करने के लिए जो संसाधन लगाए गए हैं वे मौजूदा हाऊसहोल्ड का सम्पूर्ण कूड़ा एकत्रित करने के लिए प्रयास हैं। शहर कूड़ा एकत्रित करने के लिए हमारी फर्म द्वारा 35 टाटा एस, 4 ट्रैक्टर ट्रौली, 5 ट्रैक्टर ट्राले, 7 रिकक्षा व अन्य साधन संसाधन जैसे जे सी बी/लोडर बड़े हाईवा इत्यादि लगाए गये हैं फोटो स्लान है। यहाँ यह बताना उचित होगा कि हमारे द्वारा शहर से किसी भी वजह से कूड़ा एकत्रित न होने पर शहरवासियों कि सुविधा के लिए टॉलफ्री नंबर भी जारी किया गया है जिस पर औसतन प्रतिदिन एक से दो शिकायत ही प्राप्त होती रही है जिसे समय रहते लगातार दूर किया जा रहा है।
3. हमारे द्वारा शहर से प्रतिदिन कूड़ा उठाया जा रहा है व डोर टु डोर टेंडर अनुसार माह में अधिकतम 2 दिन के अवकाश का प्रावधान है।
4. हमारे द्वारा डोर टु डोर कि गाड़ियों में कूड़ा एकत्रित करने के बाद उन्हें ढक कर ही ट्रांसपोर्टेशन का कार्य किया जाता है। फोटो स्लान है।
5. कूड़ा एकत्रित करने के लिए जितने भी टाटा एस/टिप्पर्स लगाए गए हैं उन में सूखा व गीला कूड़ा अलग अलग एकत्रित करने के लिए प्रोपर विभाजन दीवार बनी हुई है फोटो स्लान है।
6. हमारी फर्म द्वारा डोर टु डोर के कार्य में बच्चों से कहीं कोई कार्य न लिया जा रहा है।
7. इसके अलावा हमारी फर्म द्वारा लोगों को स्वच्छता से संबन्धित विभिन्न बिन्दुओं पर जागरूक करने के लिए आ० ई. सी. ऐकटीविटीस कारवाई जा रही हैं व डोर टु डोर के कार्य में निहित स्टाफ को उपरोक्त कार्यों को संयोजित ढंग से करने हेतु समय समय पर प्रशिक्षण दिया जा रहा है।

**INTEGRATED SOLID WASTE MANAGEMENT PROJECT OF SIRSA
THROUGH
POOJA WASTE MANAGEMENT PRIVATE LIMITED, ROHTAK**

VEHICLES OF THE COMPANY



BIG TRACTOR TROLLAS



BIG HYVA'S



JCB'S



TRACTOR TROLLIES

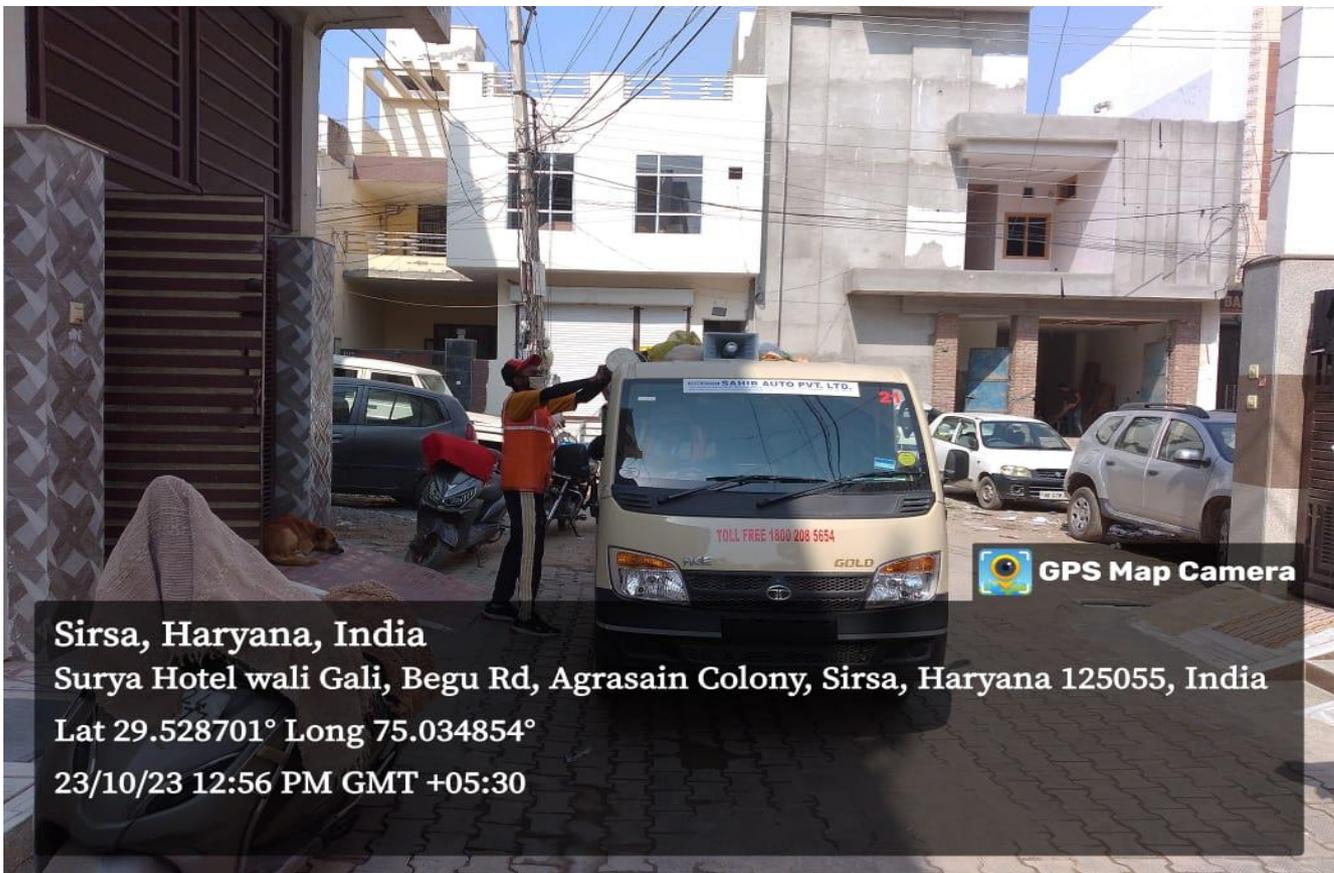






Vehicles Covered During Transportation







Door to Door Awareness through IEC Activities





सिरसा भास्कर

दो रंगों का इस्टबिन रखने के लिए निर्देश, वार्डों में पहुंचने वाले हर डोर-टू-डोर वाहन की मानिट्रिंग होगी शुरू

डोर-टू-डोर कचरा अलग करने का अभियान शुरू, गीले कचरे से खाद बनाने की दे रहे ट्रेनिंग

भास्कर न्यूज़ सिरसा

नगर परिषद व कचरा उठान एजेंसी ने डोर-टू-डोर सूखा व गीला कचरा अलग-अलग करने के प्रति शहवासियों को जागरूक करने का अभियान शुरू किया है। डोर टू डोर जाकर शहवासियों को गीले कचरे से खाद बनाने और सूखा व गीला कचरा अलग अलग करने के लिए जागरूक किया जा रहा है। गीले कचरे के बारे में लोगों को समझाया जा रहा है। लोगों को पंपलेट व पोस्टर देकर गीले कचरे से खाद बनाना सिखाया जा रहा है। वहीं घरों, दुकानों, होटलों में अलग-अलग दो रंगों के इस्टबिन रखने के निर्देश दिए गए हैं, ताकि सूखा व गीला कचरा अलग-अलग इस्टबिन में डाला जा सके। यह सब सोलिट वेस्ट मैनेजमेंट रुल 2016 के तहत होगा। उसी के तहत घरों में रहने वाले परिवार दो इस्टबिनों में गीला एवं सूखा कचरा अलग अलग रखें, उन कचरों को डोर टू डोर कचरा संग्रहण करने वाले एजेंसी के कर्मचारी ले जाएंगे। वहीं वार्डों में पहुंचने वाले हर डोर-टू-डोर वाहन की मानिट्रिंग होगी।



डोर-टू-डोर लोगों को सूखा-गीला कचरा अलग-अलग डालने को लेकर पंपलेट देते कर्मचारी।



टोल फ्री नंबर पर दें कचरा संबंधी शिकायत

इंजीनियर जतिन गोयल ने बताया कि लोगों की सोच बदल रही है और वे सूखा व गीला कचरा अलग अलग करके नप के वाहन को दे रहे हैं। जो लोग अभी भी सूखा व गीला कचरा कलेक नगर परिषद के वाहनों को नहीं देते, वे भी कचरा अलग अलग करने की आदत डालें और शहर को सुंदर व स्वच्छ बनाने में सहयोग करें। उन्होंने कहा कि कचरा संबंधी शिकायत टोल फ्री नंबर 18002085654 पर शिकायत दर्ज कराएं।

इस्टबिनों में वे डालना होगा अलग-अलग कचरा

हरा इस्टबिन में गीला कचरा, जिसमें रसोई का कचरा, फल के छिलके, सड़े फल, सब्जी, बचा भोजन, अंडे के छिलके आदि को डालना है और नीला इस्टबिन में प्लास्टिक, बोतलें, कागज कप, प्लेट, पैकेट अखबार, डिब्बे, बॉक्स, पुराने कपड़े आदि को डालना है। इसके अलावा केकरा कचरों की श्रेणी में आने वाले डायपर, सैनिटरी नैपकिन, पॉटियां, टिशू पेपर, रेजर, प्रयोग में लाई हुई सीरिंग, ब्लेड, स्लाइन की बोतलें आदि को कागज में लपेटकर सूखे कचरा वाले इस्टबिन में डालना है। इसके अलावा स्वच्छ भारत मिशन के तहत टोस अपशिष्ट प्रबंधन के साथ-साथ श्री आर के सिद्धांत पर काम करने पर जोर दिया जा रहा है, जिसमें रिड्यूस, रीयूज एवं रीसाइकल का ध्यान रखा जाएगा।

नगर आयुक्त के निर्देशों से शुरू हुआ अभियान

नगर आयुक्त चौरेंद्र सहरावत के निर्देशों पर यह अभियान स्वच्छ भारत मिशन के इंजीनियर जतिन गोयल व पूजा वेस्ट मैनेजमेंट एजेंसी के सुपरवाइजर मनोज के नेतृत्व में चलाया गया है। नगर परिषद के इस जागरूकता अभियान में अलग-अलग टीमों बनाई गई हैं। पंपलेट के जरिए लोगों को गीला कचरे से खाद बनाने के लिए प्रेरित किया गया है।

हमारे द्वारा उपरोक्त पत्र में वर्णित किसी भी बिन्दु पर माननीय एन.जी.टी के नियमों कि उलंघना न कि गयी है। अतः रिपोर्ट आप महोदय कि सेवा में भ्रेजकर विनम्र अनुरोध किया जाता है कि उपरोक्त केस को दफ्तर दाखिल किया जाए।

For Pooja Waste Management Pvt. Ltd.

M. J. J. J.
Director

प्रबन्धक,
पूजा वेस्ट मैनेजमेंट, प्राइवेट लिमिटेड, रोहतक